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Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 992/2002

This the 3rd day of October, 2002

Hon'ble Shri V.K. Majotra, Member (A)

Const. Prem Pal Singh  
(PIS No.28912144)  
R/o 235-E, East Babbar Pur,  
Shahdara Delhi.  
Presently posted at  
7th Bn. DAP, PTS  
Malviya Nagar, New Delhi.

-Applicant

(By Advocate: Ms. Pratibha Gupta, proxy  
for Shri Anil Singhal)

Versus

1. Commissioner of Police,  
Police Headquarters,  
IP Estate, New Delhi.

-Respondent

(By Advocate: Shri Harvir Singh)

ORDER (Oral)

Ms. Pratibha Gupta appearing on behalf of  
Shri Anil Singhal, learned counsel for the applicant seeks  
to withdraw this OA, the claim <sup>ed</sup> relief having been accorded  
by the respondents to the applicant. O.A. is dismissed as  
withdrawn.

V.K. Majotra  
(V.K. Majotra)  
Member (A)

cc.